

Central Administrative Tribunal
Principal Bench
Delhi.

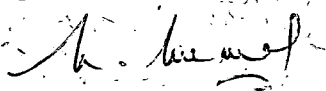
Regn. No. QA 1069/87.

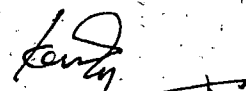
3.8.1987.

Shri Mehar Chand Vs. Chairman, M.C.D. & Ors.

Shri Surat Singh, counsel for the applicant present.

In this application the relief/sought against
the Municipal Corporation of Delhi which is not
within the purview of the ^{Central} Administrative Tribunals as
yet. The applicant seeks to withdraw the application.
Application permitted to be withdrawn.


(Kaushal Kumar)
Member
3.8.1987.


(K. Madhava Reddy)
Chairman
3.8.1987.